

and copra in near future to save the growers of that State; and

(e) if so, the reaction of the Union Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) and (b) During the Oil Year 1984-85 (November, 84 to October, 85) a quantity of 8,91 lakhs tonnes valued at Rs. 738 crores has been imported till June, 1985. The quantity of oils to be imported is decided by the Government from time to time depending upon factors like indigenous production, demand for edible oil, prices in the National and International Market, availability of foreign exchange etc. It is, therefore, too early to make a forecast of the quantity of edible oils which will be imported during oil year 1985-86.

(c) During the Oil Year 1983-84 (November '83 to October '84), a quantity of 9044 M.T. of RBD coconut oil was imported to relieve the pressure on prices. Government has not made any import of copra.

(d) Some representations have been received for putting a ban on imports of coconut oil and copra.

(e) It is the policy to effect such imports only to protect the interests of growers as well as consumers by way of importing only the bare minimum quantities to bridge the gap between demand and supply and their release is made at price levels reasonable to the consumers and yet remunerative to the growers.

Safety measures to prevent rock bursts in mines

3584. SHRI K.S. RAO : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) the safety measures taken at present in the mines to prevent possible rock-bursts;

(b) whether all the mines in the country are provided with micro-seismic equipment for making miners alert well in advance of the possibility of rock-burst;

(c) if not, whether such devices are proposed to be installed in the mines which are situated in seismically active zones; and

(d) if so, the details in this regard and when such devices are likely to be installed ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) : (a) to (d) The information is being collected and will be laid on the Table of the House.

Direct recruitment of Members of Associate Chartered Accountancy as Income Tax Officers

3585. SHRI G.L. DOGRA : Will the Minister of FINANCE be pleased to state :

(a) Whether there is any provision for direct recruitment of the Members of Associate Chartered Accountancy as Income Tax Officers in the Income Tax Department in the country;

(b) if so, whether these provisions are being implemented; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No, Sir.

(b) and (c) Does not arise.

Enemy property claims

3586. SHRI PRIYA RANJAN DAS MUNSI: Will the Minister of COMMERCE be pleased to state :

(a) the number of applications for enemy property claim filed with his Ministry upto 31st March, 1985;

(b) the number of applications disposed of by ex-gratia payment and full payment respectively;